4000 स्पया मिलता है। हाल में, सरकार ने एक वेतन आयोग स्थापित करने की घोष्णा की है, जो अन्य वातों के साथ-साथ, केन्द्रीय सरकार के कर्म-चारियों के वर्नमान वेतन ठांचे की जांच करेगा ।

MEASURE TO CHECK PILFERAGE OF MEDICINES/DRUGS

4832. SHRI D. N. PATODIA : SHRI ONKAR LAL BERWA :

Will the Minister of HE ALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT be pleased to state :

(a) the percentage of the annual allocation made for his Ministry that is used for the purchase of drugs from the Govornment owned pharmaceuticals and from private organisations every year;

(b) whether it is also a fact that nearly 30 per cent of the drugs purchased are pilfered and are not given to beneficiaries;

(c) if so, whether Government have taken positive measures to check the pilferage of medicines/drugs; and

(d) whether the State Governments have also requested the Central Government to devise measures to help them to combat the problem and if so, the reaction of the Central Government in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT (SHRI B. S. MURTHY) : (a) Information for the year 1967-68 and 1968-69 is given below : —

Year			Percentage		
			Govern- ment Pharma- ceuticals	Private Organi- sations	
1967-68	•	•	. 7	93	
1968-69		•		8	92
(b) No		Cases	of	minor	nilferage

(b) No. Cases of minor pilferage have come to the notice of Government. (c) some cases of pillerage in the Central Government Health Scheme dispensaries which came to the notice of Government were registered with the Police. In other cases departmental action was preferred. The following steps have been taken to check pillerage in these dispensaries :--

- Arrangements for verification of stocks in the dispensaries have been strengthened and the frequency of the checks carried out by Stock Verifiers have been increased.
- (2) All containers, bottles and many of the tablets are stamped with a distinctive C.G.H.S. mark.
- (3) Revised accounting procedures have been introduced.
- (4) In cases where irregularities or fraudulent practices are suspected, help of the Special Police Establishment is taken. The Drug Control Organisation under the Delhi Administration is also utilised for detecting cases of irregularities in the use and issue of medicines in the dispensaries with particular reference to the alleged replacement of genuine medicines by superious or substandard medicines. In Central Government Hospitals, frequent checks are carried out by the Medical Superintendents and other supervisory staff to check pilferage of medicines and drugs.

(d) No such request has been received by the Government. But the matter figured at the meeting of the Central Council of Health at Bhopal in November this year. It was agreed that the manufacturers should be pursuaded to adopt special packing for hospitals.

> TERMS OF REFERENCE OF THE PROPOSED PAY COMMISSION

4833. SHRI D. N. PATODIA : SHRI TENNETI VISWA-NATHAM :

Will the Minister of FINANCE be pleased to state :